Ulfa Surrender and rehabilitation policy

840. SHRIMATI NAZNIN FARUQUE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what are the salient features of United Liberation Frot of Assam (ULFA) surrender and rehabilitation policy;
- (b) the details of ULFA who have surrendered and amount reimbursed to State during 2009-10 and 2010-11 specially for Assam, district-wise; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) The Government has formulated a scheme for surrender-cum-rehabilitation of militants in the North Eastern State which is applicable to those militants including United Liberation Front of Assam (ULFA) cadres who have surrendered/surrender after 1.04.1998. The objective of the Scheme is to wean away the misguided youth and hardcore militants that have strayed into the fold of militancy and now find themselves trapped into that net. The Scheme also seeks to ensure that the militants who have surrendered do not find it attractive to join militancy again. The surrender scheme was revised w.e.f. 1.4.2005. The main features of revised surrender scheme is as under:-

- i. Immediate grant of Rs. 1.50 Lakhs to be kept in a bank in the name of surrenderee as fixed deposit for a period of three years. The money can be withdrawn by the surrenderee after 3 years subject to good behavior.
- ii. Monthly stipend of Rs. 2000/- to each surrenderee for a period of 36 months.
- iii. Incentives for surrendered weapons/ammunitions; and
- iv. Vocational training to the surrenderee of their choice.

As per available information, 151 ULFA cadres surrendered before the State authorities during the years 2009 to 2011. Expenditure incurred by State Government on rehabilitation of surrendered militants are reimbursed on yearly basis. Details of district wise surrender and expenditure on their rehabilitation are maintained by the respective State Governments.

Non-implementation of POLNET

841. SHRI AVINASH RAI KHANNA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has planning for POLNET for the modernization of the communication system;